

Cause List for Mediation Centre

Date : 20/05/2026

Mediator : Ms. Amita Goyal, Advocate

Case No.: 8514/19	Case Id: 2601M00972	Referring Judge : Sh. Danveer, DJS	
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT		Hearing Time : 12:00:00 PM	
HPL ELECTRIC & POWER LTD	Vs.	KANCHAN LAL PAUL	
		Total Days spent :	111
Case No.: 65/25	Case Id: 2605M06038	Referring Judge : Ms. Richa Sharma, DJS	
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY		Hearing Time : 12:00:00 PM	
M/S SP ENTERPRISES	Vs.	VISION FOOTWEAR	
		Total Days spent :	6
Case No.: 307/14	Case Id: 2604M05371	Referring Judge : Ms. Harshita Vatsayan, DJS	
Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS		Hearing Time : 12:30:00 PM	
STATE	Vs.	AJAY @ SUNNY	
		Total Days spent :	20
Case No.: 441/24	Case Id: 2605M05752	Referring Judge : Ms. Disha Langan, DJS	
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE		Hearing Time : 12:30:00 PM	
NISHU NANDRA	Vs.	SHABD KATHPL AND ORS	
		Total Days spent :	13
Case No.: 1295/25	Case Id: 2605M05660	Referring Judge : Sh. Pankaj Arora, DHJS	
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT		Hearing Time : 2:30:00 PM	
MOHD IQBAL	Vs.	SAMEER AHMED	
		Total Days spent :	13
Case No.: 1773/25	Case Id: 2604M05096	Referring Judge : Sh. Vijay Kumar Dahiya, DHJS	
Case Type : MATRIMONIAL : PETITION FOR DIVORCE		Hearing Time : 2:30:00 PM	
JATANJEET SINGH	Vs.	SIMRAN RANDHAWA	
		Total Days spent :	27
Case No.: 326/23	Case Id: 2604M04130	Referring Judge : Sh. Gopal Singh Chauhan, DHJS	
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /		Hearing Time : 2:30:00 PM	
RAJESH SAINI	Vs.	SUMAN	
		Total Days spent :	48
Case No.: 1043/25	Case Id: 2604M04769	Referring Judge : Sh. Ashutosh Kumar, DHJS	
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)		Hearing Time : 2:30:00 PM	
STATE BANK OF INDIA	Vs.	RAM PAAL	
		Total Days spent :	34
Case No.: 3566/25	Case Id: 2604M05094	Referring Judge : Ms. Surabhi Sethi, DJS	
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT		Hearing Time : 2:30:00 PM	

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JAGIDSH PRASAD

Vs. SATISH SINGH

Total Days spent : 27

Total : 9

Mediator : Ms. Anju Dixit, Advocate

Case No.: 323/21 Case Id: 2604M05090 Referring Judge : Ms. Vineeta Goyal, DHJS
Case Type : 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. Hearing Time : 12:00:00 AM
GEETA Vs. CHANDER PAL SINGH
Total Days spent : 27

Case No.: 1235/25 Case Id: 2602M02400 Referring Judge : Ms. Shagun Sharma, DHJS
Case Type : PARTITION : SUIT FOR PARTITION Hearing Time : 12:00:00 PM
PAWAN KR TYAGI Vs. RAJ KR TYAGI
Total Days spent : 83

Case No.: 18218/25 Case Id: 2603M02990 Referring Judge : Ms. Surbhi Gupta Anand, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 12:00:00 PM
TATA CAPITAL LTD Vs. MADAN LAL GURJAR
Total Days spent : 69

Case No.: 839/25 Case Id: 2603M03005 Referring Judge : Ms. Gunjan Gupta, DHJS
Case Type : MACT : MOTOR ACCIDENT CLAIM ACT CASES Hearing Time : 12:00:00 PM
SARITA PANDEY AND ORS Vs. YASH BINDAL
Total Days spent : 69

Case No.: 101/25 Case Id: 2603M03508 Referring Judge : Ms. Vineeta Goyal, DHJS
Case Type : MATRIMONIAL : MATRIMONIAL OTHERS Hearing Time : 12:00:00 PM
SHALINI SINGH Vs. MUKESH SINGH
Total Days spent : 62

Case No.: 681/18 Case Id: 2604M05104 Referring Judge : Sh. Lovleen, DJS
Case Type : MATRIMONIAL : PETITION FOR DIVORCE Hearing Time : 12:00:00 PM
VARUN KUMAR Vs. RAJNI
Total Days spent : 27

Case No.: 66/25 Case Id: 2604M05091 Referring Judge : Ms. Vineeta Goyal, DHJS
Case Type : MATRIMONIAL : MATRIMONIAL OTHERS Hearing Time : 12:00:00 PM
GEETA Vs. CHANDER PAL SINGH
Total Days spent : 27

Case No.: 323/21 Case Id: 2604M04406 Referring Judge : Ms. Vineeta Goyal, DHJS
Case Type : 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. Hearing Time : 12:00:00 PM

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GEETA	Vs.	CHANDER PAL SINGH	Total Days spent :	41
Case No.: 639/22	Case Id: 2604M05103	Referring Judge : Sh. Lovleen, DJS	Hearing Time : 12:00:00 PM	
Case Type : 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.				
RAJNI	Vs.	VARUN KUMAR	Total Days spent :	27
Case No.: 8/23	Case Id: 2604M04664	Referring Judge : Ms. Shivangi Mangla, DJS	Hearing Time : 12:30:00 PM	
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				
VIJAY KUMAR HANDA	Vs.	ARUN KUMAR GUPTA	Total Days spent :	35
Case No.: 24/24	Case Id: 2604M04127	Referring Judge : Ms. Deepika Goyal Shokeen, DJS	Hearing Time : 1:00:00 PM	
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE				
KOMAL	Vs.	VIRENDER MATHUR	Total Days spent :	48
Case No.: 307/25	Case Id: 2602M02518	Referring Judge : Ms. Shilpi Jain, DHJS	Hearing Time : 2:00:00 PM	
Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS				
RAJEEV KUMAR DWIVEDI	Vs.	STATE AND ORS	Total Days spent :	83
Case No.: 1774/25	Case Id: 2603M03503	Referring Judge : Ms. Pooja Yadav, DJS	Hearing Time : 2:30:00 PM	
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE				
CHANDA DEVI	Vs.	LAL BABU	Total Days spent :	62
Case No.: 123/16	Case Id: 2604M04414	Referring Judge : Ms. Hala Quamar, DJS	Hearing Time : 2:30:00 PM	
Case Type : INJUNCTION/POSSESION/DAMAGES : SUIT FOR MANDATORY /				
GUDDU SHARMA	Vs.	VINOD SHARMA	Total Days spent :	41
Total :	14			

Mediator : Ms. Anju Sharma, Advocate

Case No.: 1663/25	Case Id: 2604M04351	Referring Judge : Sh. Vivek Kumar Aggarwal, DJS	Hearing Time : 11:30:00 AM	
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY				
M/S SOURAV TRADING CO	Vs.	M/S TULA GRAVURE AND ANR	Total Days spent :	42
Total :	1			

Cause List for Mediation Centre

Date : 20/05/2026

Mediator : Ms. Anu Grover Baliga, DHJS

Case No.: 808/23	Case Id: 2605M05683	Referring Judge : Sh. Danveer, DJS	
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT		Hearing Time : 12:30:00 PM	
BIG OH NOTATION	Vs.	HARSHIT SAHU	
		Total Days spent :	13

Case No.: 607/25	Case Id: 2605M05832	Referring Judge : Ms. Dhanashree Deka, DJS	
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY		Hearing Time : 2:00:00 PM	
M/S SUKH STEELS PVT LTD	Vs.	M/S ANSHU AGENCIES	
		Total Days spent :	8

Case No.: 4826/25	Case Id: 2605M05889	Referring Judge : Ms. Garima Garg, DJS	
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT		Hearing Time : 11:00:00 PM	
HARIKRISHAN MAMODIA	Vs.	BHUPENDRA KUMAR SINGH	
		Total Days spent :	7

Case No.: 4964/25	Case Id: 2605M05890	Referring Judge : Ms. Garima Garg, DJS	
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT		Hearing Time : 11:00:00 PM	
HARIKRISHAN MAMODIA	Vs.	BHUPENDRA KUMAR SINGH	
		Total Days spent :	7

Total : 4

Mediator : Ms. Babita Chaudhary, Advocate

Case No.: 193/26	Case Id: 2604M05342	Referring Judge : Sh. Ramesh Kumar II, DHJS	
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)		Hearing Time : 12:30:00 PM	
KRBL LTD	Vs.	DIAT AGRO HOLDING PVT LTD	
		Total Days spent :	20

Case No.: 214/25	Case Id: 2605M06049	Referring Judge : Ms. Shilpi Jain, DJS	
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT		Hearing Time : 12:30:00 PM	
CHETAN KOHLI	Vs.	STATE AND ANR	
		Total Days spent :	6

Case No.: 2145/24	Case Id: 2605M05964	Referring Judge : Ms. Ravisha Sidana, DJS	
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT		Hearing Time : 12:30:00 PM	
M/S UVR NATURAL FOODS PVT LTD	Vs.	VICKY JHA	
		Total Days spent :	6

Case No.: 2447/25	Case Id: 2604M04768	Referring Judge : Ms. Manya, DJS	
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE		Hearing Time : 2:00:00 PM	
TABASSUM	Vs.	ZAHIR AHMED AND ORS	

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Date : 20/05/2026

				Total Days spent :	34
Case No.:	610/24	Case Id:	2605M05738	Referring Judge :	Sh. Pranjal Gangwar, DJS
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	2:00:00 PM
BANSAL CREDITS LTD		Vs.	BABU LAL		
				Total Days spent :	13
Case No.:	8509/21	Case Id:	2605M05658	Referring Judge :	Ms. Aradhana, DJS
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	2:30:00 PM
ICICI BANK LTD		Vs.	ESTHETIC BUILDTECH PVT LTD		
				Total Days spent :	13
Case No.:	96803/16	Case Id:	2605M05685	Referring Judge :	Sh. Arvind Dev, DJS
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT			Hearing Time :	11:30:00 PM
NARAYAN SHARMA		Vs.	MOHINI OBEROI		
				Total Days spent :	13
Total :	7				

Mediator : Ms. Madhu Kalia, Advocate

Case No.:	8762/16	Case Id:	2604M05446	Referring Judge :	Sh. Vinod Kumar Meena, DHJS
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY			Hearing Time :	12:30:00 AM
M/S SUPERFIL ENGINEERINS PVT LTD		Vs.	M/S AYUSH SERVICES CONSULTANCY		
				Total Days spent :	20
Case No.:	3857/22	Case Id:	2605M05686	Referring Judge :	Ms. Ravisha Sidana, DJS
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	12:00:00 PM
SANTOSH KUMAR JAIN		Vs.	SUMITA GUPTA		
				Total Days spent :	13
Case No.:	5544/24	Case Id:	2604M05447	Referring Judge :	Sh. Pranjal Gangwar, DJS
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	12:00:00 PM
SUDHA VERMA		Vs.	MANOJ KASHYAP		
				Total Days spent :	20
Case No.:	228/26	Case Id:	2604M04772	Referring Judge :	Ms. Neha Pandey, DJS
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY			Hearing Time :	12:00:00 PM
M/S LEVIKAS ENTERPRISES PVT LTD		Vs.	DR RIYAZ		
				Total Days spent :	34
Case No.:	918/22	Case Id:	2605M05948	Referring Judge :	Ms. Kahkashan Jabin, DJS
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE			Hearing Time :	12:00:00 PM
NISHA		Vs.	SHYAM SUNDER		

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Date : 20/05/2026

Total Days spent : 6

Case No.: 117/26 Case Id: 2605M06036 Referring Judge : Ms. Gunjan Gupta, DHJS
Case Type : MACT : MOTOR ACCIDENT CLAIM ACT CASES Hearing Time : 12:30:00 PM
SUBHASH VIRMANI Vs. SAHIL SETHI

Total Days spent : 6

Case No.: 566/22 Case Id: 2604M05037 Referring Judge : Sh. Vinod Kumar Meena, DHJS
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT Hearing Time : 12:30:00 PM
PREETY Vs. ANIL KUMAR

Total Days spent : 27

Case No.: 134/26 Case Id: 2604M05038 Referring Judge : Sh. Vinod Kumar Meena, DHJS
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY / Hearing Time : 1:00:00 PM
PREETY Vs. ANIL KUMAR

Total Days spent : 27

Case No.: 10653/19 Case Id: 2604M04432 Referring Judge : Sh. Arjun Kirar, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:30:00 PM
M/S NEW TRENDZ FOOTWEAR Vs. M/S OXY MARKETING

Total Days spent : 41

Case No.: 241/25 Case Id: 2604M05016 Referring Judge : Sh. Rakesh Kumar Sharma, DHJS
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT Hearing Time : 3:00:00 PM
BAIJU KUMAR Vs. M/S INDO STAR CAPITAL FINANCE LTD

Total Days spent : 27

Case No.: 541568/16 Case Id: 2604M05087 Referring Judge : Sh. Arvind Tomar, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 3:00:00 PM
TARUL BANSAL Vs. SHUBHKAMNA BUILD TECH PVT LTD

Total Days spent : 27

Case No.: 1436/25 Case Id: 2604M05088 Referring Judge : Sh. Vijay Kumar Dahiya, DHJS
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE Hearing Time : 3:00:00 PM
PRADEEP KUMAR Vs. SONIA

Total Days spent : 27

Total : 12

Mediator : Ms. Mamta Rani, Advocate

Case No.: 570/25 Case Id: 2603M03939 Referring Judge : Sh. Ram Lal Meena, DHJS
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time : 12:00:00 PM
UNDER ARMOUR, INC Vs. AMAN

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Date : 20/05/2026

Total Days spent : 55

Case No.: 529/25 Case Id: 2603M03412 Referring Judge : Sh. Lal Singh, DHJS
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time : 12:00:00 PM
ADIDAS AG Vs. ANURAG WADHWA

Total Days spent : 64

Total : 2

Mediator : Ms. Nahed Anjum, Advocate

Case No.: 80/26 Case Id: 2604M05107 Referring Judge : Sh. Lovleen, DJS
Case Type : MATRIMONIAL : PETITION FOR DIVORCE Hearing Time : 10:30:00 AM
JATIN VAID Vs. HARSHITA BEHL

Total Days spent : 27

Case No.: 5300/25 Case Id: 2603M03506 Referring Judge : Ms. Shivangi Mangla, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 12:00:00 PM
M/S VINTAGE CREDIT AND LEASING PVT LTD Vs. PRADEEP KUMAR BHARDWAJ

Total Days spent : 62

Case No.: 939/23 Case Id: 2603M03523 Referring Judge : Sh. Ram Lal Meena, DHJS
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time : 12:00:00 PM
M/S YARN COLLECTION Vs. CALZINI FASHIONS LTD AND ORS

Total Days spent : 62

Case No.: 3440/18 Case Id: 2604M05365 Referring Judge : Ms. Hala Quamar, DJS
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT Hearing Time : 12:30:00 PM
VIQAR AHMED Vs. BSES

Total Days spent : 20

Case No.: 1372/25 Case Id: 2604M05358 Referring Judge : Sh. Sunil Khatri, DJS
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY / Hearing Time : 2:00:00 PM
SHEHZAD ALI Vs. KHALID MALIK

Total Days spent : 20

Case No.: 794/22 Case Id: 2605M05684 Referring Judge : Sh. Naveen Gupta, DHJS
Case Type : PARTITION : SUIT FOR PARTITION Hearing Time : 2:00:00 PM
VANTA DHINGRA AND ANR Vs. VIKIL DHINGRA

Total Days spent : 13

Case No.: 21/26 Case Id: 2605M05754 Referring Judge : Ms. Anamika, DJS
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE Hearing Time : 2:00:00 PM
NOOPUR SAXENA Vs. VINEET SAXENA AND ORS

Cause List for Mediation Centre

Date : 20/05/2026

Total Days spent : 13

Total : 7

Mediator : Ms. Priyanka Kasana, Advocate

Case No.: 8850/24 Case Id: 2603M03550 Referring Judge : Ms. Ravisha Sidana, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 11:00:00 AM
INDUSIND BANK LTD Vs. PARMOD
Total Days spent : 62

Case No.: 12237/24 Case Id: 2604M04428 Referring Judge : Sh. Navdeep Gupta, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 11:00:00 AM
INDUSIND BANK LTD Vs. AIZAZ AHMED
Total Days spent : 41

Case No.: 338/19 Case Id: 2603M03539 Referring Judge : Sh. Lalit Kumar, DJS
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR DAMAGES Hearing Time : 11:30:00 AM
KRITI DHYANI Vs. MANOJ BEDI
Total Days spent : 62

Case No.: 1165/25 Case Id: 2603M03932 Referring Judge : Sh. Naveen Gupta, DHJS
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY Hearing Time : 12:10:00 PM
JITENDER KUMAR NIJHARA Vs. ARSHI KHAN
Total Days spent : 55

Case No.: 222/26 Case Id: 2604M05367 Referring Judge : Ms. Disha Langan, DJS
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE Hearing Time : 12:30:00 PM
PRIYANKA TREHAN CHUGH Vs. SUNIL CHUGH
Total Days spent : 20

Case No.: 12985/19 Case Id: 2604M04692 Referring Judge : Sh. Navdeep Gupta, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM
M/S ANU PRODUCTS LTD Vs. T NADIMUTHU
Total Days spent : 34

Case No.: 22/20 Case Id: 2604M05442 Referring Judge : Ms. Mansi Malik, DJS
Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS Hearing Time : 2:00:00 PM
STATE Vs. MOHD IJAJ
Total Days spent : 20

Case No.: 675/24 Case Id: 2605M05653 Referring Judge : Ms. Shruti Sharma-II, DJS
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE Hearing Time : 2:00:00 PM
SIMRAN KAPOOR Vs. KAMAL KAPOOR

Cause List for Mediation Centre

Date : 20/05/2026

Total Days spent : 13

Case No.: 486/25 Case Id: 2604M04774 Referring Judge : Sh. Vijay Kumar Dahiya, DHJS
Case Type : 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. Hearing Time : 2:00:00 PM
SHAMSHER SINGH Vs. PARAS YADAV

Total Days spent : 34

Case No.: 2367/24 Case Id: 2604M05339 Referring Judge : Sh. Arjun Kirar, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM
SHRIRAM FINANCE LTD Vs. ASHOK SHARMA

Total Days spent : 20

Case No.: 1878/25 Case Id: 2605M06044 Referring Judge : Ms. Shaina Goyal, DJS
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE Hearing Time : 2:00:00 PM
FEMINA Vs. SALMAN AND ORS

Total Days spent : 6

Case No.: 1359/25 Case Id: 2605M05743 Referring Judge : Sh. Manish Gupta, DHJS
Case Type : MATRIMONIAL : PETITION FOR DIVORCE Hearing Time : 3:00:00 PM
NEELAM CHAUHAN Vs. NITIRAJ NEGI

Total Days spent : 13

Case No.: 360/23 Case Id: 2605M05742 Referring Judge : Sh. Manish Gupta, DHJS
Case Type : 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. Hearing Time : 3:00:00 PM
NEELAM CHAUHAN Vs. NITIRAJ NEGI

Total Days spent : 13

Case No.: 1090/25 Case Id: 2605M05688 Referring Judge : Sh. Gaurav Ujjwal, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 11:00:00 PM
BHOLI RANI VAID Vs. MAMTA SEHGAL

Total Days spent : 13

Case No.: 1091/25 Case Id: 2605M05689 Referring Judge : Sh. Gaurav Ujjwal, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 11:30:00 PM
VISHWAMITRA VAID Vs. GAUTAM SEHGAL

Total Days spent : 13

Total : 15

Mediator : Ms. Rajani Chauhan, Advocate

Case No.: 8804/21 Case Id: 2604M04419 Referring Judge : Sh. Arvind Tomar, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 11:30:00 AM
CANADIAN SPECIALITY VINYLs Vs. M/S BHARAT MARKETING

Cause List for Mediation Centre

Date : 20/05/2026

				Total Days spent :	41
Case No.:	427/24	Case Id:	2604M05349	Referring Judge :	Ms. Anamika, DJS
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE			Hearing Time :	11:30:00 AM
MONIKA PARWANI		Vs.	RAJ PARWANI N		
				Total Days spent :	20
Case No.:	375/25	Case Id:	2604M04135	Referring Judge :	Sh. Vivek Kumar Aggarwal, DJS
Case Type :	INJUNCTION/POSSESION/DAMAGES : SUIT FOR MANDATORY /			Hearing Time :	12:30:00 PM
PRADEEP KUMAR		Vs.	SAHIL SACHDEVA		
				Total Days spent :	48
Case No.:	778/20	Case Id:	2604M04134	Referring Judge :	Sh. Milan Goel, DJS
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT			Hearing Time :	12:30:00 PM
SALAHUDDIN MIRZA		Vs.	MOHD QAMAR		
				Total Days spent :	48
Case No.:	2529/24	Case Id:	2603M02966	Referring Judge :	Sh. Navdeep Gupta, DJS
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	2:00:00 PM
SUNNY		Vs.	UTTAM KUMAR		
				Total Days spent :	69
Case No.:	407/25	Case Id:	2605M06041	Referring Judge :	Ms. Shruti Sharma-II, DJS
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE			Hearing Time :	2:00:00 PM
MEENAKSHI		Vs.	MUKUL JAIN		
				Total Days spent :	6
Case No.:	1098/22	Case Id:	2604M05450	Referring Judge :	Ms. Shagun Sharma, DHJS
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT			Hearing Time :	2:30:00 PM
MUKESH SAINI		Vs.	SURESH SAINI AND ORS		
				Total Days spent :	20
Case No.:	3836/23	Case Id:	2604M04698	Referring Judge :	Ms. Surabhi Sethi, DJS
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	3:00:00 PM
GCL ENTERPRISES		Vs.	SKYWARD INFRASTRUCTURE PVT LTD		
				Total Days spent :	34
Case No.:	38/26	Case Id:	2604M04142	Referring Judge :	Ms. Divyashree Raina, DJS
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE			Hearing Time :	3:00:00 PM
ARVEEN THAKKAR		Vs.	MAYANK THAKKAR		
				Total Days spent :	48
Total : 9					

Cause List for Mediation Centre

Date : 20/05/2026

Mediator : Ms. Sarita Aggarwal, Advocate

Case No.: 1814/25	Case Id: 2605M06039	Referring Judge : Sh. Arvind Dev, DJS	
Case Type : INJUNCTION/POSSESION/DAMAGES : SUIT FOR MANDATORY /		Hearing Time : 12:00:00 AM	
MOHD SAGAR	Vs.	POONAM ARORA	
		Total Days spent :	6
Case No.: 285/25	Case Id: 2604M04668	Referring Judge : Ms. Disha Langan, DJS	
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE		Hearing Time : 12:00:00 PM	
SHIPA ARORA	Vs.	AMARDEEP SINGH	
		Total Days spent :	35
Case No.: 3168/24	Case Id: 2605M05647	Referring Judge : Sh. Arjun Kirar, DJS	
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT		Hearing Time : 12:00:00 PM	
BANSAL CREDITS	Vs.	MAHBOOB	
		Total Days spent :	13
Case No.: 522/25	Case Id: 2604M04504	Referring Judge : Ms. Ruchika Singla, DHJS	
Case Type : MACT : MOTOR ACCIDENT CLAIM ACT CASES		Hearing Time : 12:30:00 PM	
PRRATAP SINGH	Vs.	KESHAV	
		Total Days spent :	41
Case No.: 95123/16	Case Id: 2603M03510	Referring Judge : Sh. Umesh Kumar, DJS	
Case Type : INJUNCTION/POSSESION/DAMAGES : SUIT FOR MANDATORY /		Hearing Time : 1:00:00 PM	
JAGBIR SINGH	Vs.	ASHOK	
		Total Days spent :	62
Case No.: 5551325/16	Case Id: 2604M05029	Referring Judge : Ms. Shruti Sharma-II, DJS	
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE		Hearing Time : 2:00:00 PM	
SIMMI SURI	Vs.	PRADEEP SURI	
		Total Days spent :	27
Case No.: 49/26	Case Id: 2605M05690	Referring Judge : Sh. Naresh Kumar Malhotra, DHJS	
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)		Hearing Time : 2:00:00 PM	
BANK OF BARODA	Vs.	ABHAY GUPTA	
		Total Days spent :	13
Case No.: 2053/21	Case Id: 2603M02992	Referring Judge : Ms. Aayushi Saxena, DJS	
Case Type : INJUNCTION/POSSESION/DAMAGES : SUIT FOR MANDATORY /		Hearing Time : 2:03:00 PM	
MOHD MUSTAQUEEM	Vs.	MOHD HANIF	
		Total Days spent :	69
Case No.: 521/23	Case Id: 2604M05101	Referring Judge : Ms. Mayuri Singh, DHJS	
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY		Hearing Time : 2:30:00 PM	

Cause List for Mediation Centre

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MANJU DEVI

Vs. PINTU KUMAR MISHRA

Total Days spent : 27

Total : 9

Mediator : Ms. Susheel Bala Dagar, DHJS

Case No.: 457/18

Case Id: 2605M05479

Referring Judge :

Ms. Poonam Singh, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT

Hearing Time : 12:00:00 PM

M/S ASHISH TRADING COMPANY

Vs.

MANZIL DEVELOPERS PVT LTD

Total Days spent : 17

Total : 1

Mediator : Not Assigned, NIL

Case No.: 26/26

Case Id: 2605M06274

Referring Judge :

Sh. Naveen Kr. Kashyap, DHJS

Case Type : MATRIMONIAL : PETITION FOR MAINTENANCE

Hearing Time : 12:00:00 AM

POONAM RANI

Vs.

RAKESH SHISHODIA

Total Days spent : -1

Case No.: 442/20

Case Id: 2605M06299

Referring Judge :

Ms. Chhavi Bansal, DJS

Case Type : MATRIMONIAL : DOMESTIC VIOLENCE

Hearing Time : 12:00:00 AM

PREETI YADAV

Vs.

ANOOP YADAV

Total Days spent : -1

Case No.: 280/26

Case Id: 2605M06273

Referring Judge :

Sh. Mukesh Kumar II, DHJS

Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)

Hearing Time : 12:30:00 AM

UNION BANK OF INDIA

Vs.

RAJWANTI

Total Days spent : -1

Case No.: 722/24

Case Id: 2605M06292

Referring Judge :

Ms. Preeti Aggarwal Gupta, DHJS

Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)

Hearing Time : 12:30:00 AM

STAR SPECIAL GASES PVT LTD

Vs.

HMP ENGINEERING PVT LTD

Total Days spent : -1

Case No.: 692/24

Case Id: 2605M06276

Referring Judge :

Ms. Disha Langan, DJS

Case Type : MATRIMONIAL : DOMESTIC VIOLENCE

Hearing Time : 12:30:00 AM

REEMA

Vs.

RAMESH

Total Days spent : -1

Case No.: 10063/22

Case Id: 2605M06290

Referring Judge :

Ms. Aradhana, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT

Hearing Time : 12:00:00 PM

ARISTO PAPER MART

Vs.

MG PRINT PACK PVT LTD

Cause List for Mediation Centre

Date : 20/05/2026

Total Days spent : -1

Case No.: 1246/23 Case Id: 2605M06283 Referring Judge : Sh. Sahil Monga, DJS
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT Hearing Time : 12:30:00 PM
SEEMA SHARMA Vs. OM PRAKASH DAWAR

Total Days spent : -1

Case No.: 296/21 Case Id: 2605M06277 Referring Judge : Sh. Anshul Mehta, DJS
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR POSSESSION AND Hearing Time : 12:30:00 PM
KULWANT KAUR Vs. SATYA PRAKASH SAHAY

Total Days spent : -1

Case No.: 514/24 Case Id: 2605M06282 Referring Judge : Ms. Payal Singhal, DJS
Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS Hearing Time : 2:00:00 PM
STATE Vs. NILOFAR

Total Days spent : -1

Case No.: 333/25 Case Id: 2605M06281 Referring Judge : Ms. Pooja Aggarwal, DHJS
Case Type : MACT : MOTOR ACCIDENT CLAIM ACT CASES Hearing Time : 2:00:00 PM
NEETU SINGH Vs. AMANMEET SINGH

Total Days spent : -1

Case No.: 15/25 Case Id: 2605M06297 Referring Judge : Sh. Anurag Dass, DHJS
Case Type : MACT : MOTOR ACCIDENT CLAIM ACT CASES Hearing Time : 2:00:00 PM
KISMATI Vs. ANIL TIWARI

Total Days spent : -1

Case No.: 2008/22 Case Id: 2605M06280 Referring Judge : Ms. Aradhana, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM
SACHIN SINGH Vs. AMIT AGGARWAL

Total Days spent : -1

Case No.: 7870/21 Case Id: 2605M06288 Referring Judge : Ms. Garima Garg, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM
DEEPAK SINGH Vs. VIJAY KUMAR

Total Days spent : -1

Case No.: 2790/25 Case Id: 2605M06295 Referring Judge : Ms. Poonam Singh, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM
M/S SHIV RAM COOPERATIVE URBAN TC SOCIETY Vs. DEVENDER KUMAR

Total Days spent : -1

Case No.: 880/25 Case Id: 2605M06298 Referring Judge : Sh. Anurag Dass, DHJS
Case Type : MACT : MOTOR ACCIDENT CLAIM ACT CASES Hearing Time : 2:00:00 PM

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AJAY KUMAR

Vs. NITIN SHARMA

Total Days spent : -1

Case No.: 15/26 Case Id: 2605M06300 Referring Judge : Sh. Rakesh Kumar Sharma, DHJS
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY Hearing Time : 2:00:00 PM

ANIL Vs. **NISHANT KUMAR**

Total Days spent : -1

Case No.: 1216/25 Case Id: 2605M06301 Referring Judge : Sh. Naveen Kr. Kashyap, DHJS
Case Type : MATRIMONIAL : PETITION FOR RESTITUTION OF CONJUGAL Hearing Time : 2:00:00 PM

LAXMI MAHTO Vs. **SANTOSH MAHTO**

Total Days spent : -1

Case No.: 560/26 Case Id: 2605M06289 Referring Judge : Sh. Naveen Kr. Kashyap, DHJS
Case Type : MATRIMONIAL : PETITION FOR DIVORCE Hearing Time : 2:00:00 PM

AARTI Vs. **NARESH BEMAD**

Total Days spent : -1

Case No.: 60/24 Case Id: 2605M06291 Referring Judge : Ms. Disha Langan, DJS
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE Hearing Time : 2:00:00 PM

SHIKHA SINGH Vs. **BHUPESH CHAUDHARY**

Total Days spent : -1

Case No.: 2789/25 Case Id: 2605M06293 Referring Judge : Ms. Poonam Singh, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM

M/S SHIV RAM COOPERATIVE URBAN T/C SOCIETY Vs. **PANKAJ KUMAR**

Total Days spent : -1

Case No.: 515/24 Case Id: 2605M06279 Referring Judge : Ms. Payal Singhal, DJS
Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS Hearing Time : 2:00:00 PM

STATE Vs. **ARSHI**

Total Days spent : -1

Case No.: 519265/16 Case Id: 2605M06302 Referring Judge : Sh. Arvind Tomar, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM

RAJIT GARG Vs. **SHUBHKAMANA ADVER BUILD TECH PVT LTD**

Total Days spent : -1

Case No.: 600/25 Case Id: 2605M06296 Referring Judge : Ms. Aradhana, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM

DAYA DISTRIBUTION AND TECHNOLOGIES PVT LTD Vs. **NEERAJ VERMA**

Total Days spent : -1

Case No.: 2781/25 Case Id: 2605M06294 Referring Judge : Ms. Poonam Singh, DJS

Cause List for Mediation Centre

Date : 20/05/2026

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	Hearing Time : 2:00:00 PM	
M/S SHIV RAM COOPERATIVE URBAN TC SOCIETY	Vs. SONI KUMARI	
	Total Days spent : -1	
Case No.: 191/21	Case Id: 2605M06287	Referring Judge : Ms. Gunjan Gupta, DHJS
Case Type : MACT : MOTOR ACCIDENT CLAIM ACT CASES	Hearing Time : 2:00:00 PM	
SHAILESH KUMAR	Vs. ANIKET	
	Total Days spent : -1	
Case No.: 1118/21	Case Id: 2605M06286	Referring Judge : Sh. Gaurav Singal, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	Hearing Time : 2:00:00 PM	
D S INFOTECH	Vs. GENERATION NXT COMPART PVT LTD	
	Total Days spent : -1	
Case No.: 1099/21	Case Id: 2605M06285	Referring Judge : Sh. Gaurav Singal, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	Hearing Time : 2:00:00 PM	
D S INFOTECH	Vs. GENERATION NXT COMPART PVT LTD	
	Total Days spent : -1	
Case No.: 9960/18	Case Id: 2605M06303	Referring Judge : Sh. Arjun Kirar, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	Hearing Time : 2:00:00 PM	
HANSH RAJ SHARMA	Vs. POONAM LATA SHARMA	
	Total Days spent : -1	
Case No.: 1826/21	Case Id: 2605M06304	Referring Judge : Ms. Aradhana, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	Hearing Time : 2:00:00 PM	
TPDDL	Vs. SULOCHANA	
	Total Days spent : -1	
Case No.: 20228/16	Case Id: 2605M06275	Referring Judge : Sh. Vinay Singhal, DHJS
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT	Hearing Time : 2:00:00 PM	
HARENDER KUMAR CHANANA	Vs. ANITA	
	Total Days spent : -1	
Case No.: 2394/24	Case Id: 2605M06278	Referring Judge : Sh. Gaurav Ujjwal, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	Hearing Time : 2:00:00 PM	
RNFI SERVICES LTD	Vs. DHARMENDRA KUMAR JAISWAL	
	Total Days spent : -1	
Case No.: 673/21	Case Id: 2605M06272	Referring Judge : Sh. Gaurav Singal, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	Hearing Time : 2:30:00 PM	
KARTIK GUPTA	Vs. HARJEET SINGH	
	Total Days spent : -1	
Total :		

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Mediator : Sh. Baljeet Kumar, Advocate

Case No.:	322/25	Case Id:	2604M04765	Referring Judge :	Sh. Arvind Bansal, DHJS		
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT			Hearing Time :	12:30:00 PM		
USHA CHANDIRAMANI		Vs.	K M THARANI AND ORS			Total Days spent :	34
Case No.:	527/23	Case Id:	2603M03620	Referring Judge :	Sh. Shiv Kumar, DHJS		
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /			Hearing Time :	2:30:00 PM		
PADAM SINGH		Vs.	GANGOTRI DEVI			Total Days spent :	62
Case No.:	540/20	Case Id:	2602M02568	Referring Judge :	Ms. Mayuri Singh, DHJS		
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR INJUNCTION			Hearing Time :	3:00:00 PM		
GROZ ENGINEERING TOOLS PRIVATE LTD		Vs.	KAMBOJ ENTERPRISES AND ORS			Total Days spent :	81
Total :	3						

Mediator : Sh. Dharamvir Gupta, Advocate

Case No.:	3654/23	Case Id:	2604M05015	Referring Judge :	Ms. Surabhi Sethi, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	12:30:00 PM		
M/S WINGS NOVITAS HEALTHCARE LLP		Vs.	MD AAZAM KHAN			Total Days spent :	27
Case No.:	10222/17	Case Id:	2604M05035	Referring Judge :	Sh. Arvind Tomar, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	12:30:00 PM		
SUNEET SACHDEVA		Vs.	RS ELECTRICAL INDUSTRIES			Total Days spent :	27
Case No.:	1344/25	Case Id:	2604M04666	Referring Judge :	Sh. Neeraj Sharma, DHJS		
Case Type :	PARTITION : SUIT FOR PARTITION			Hearing Time :	2:00:00 PM		
ABDUL GAFFAR		Vs.	MOHD SHAKEEL @ PARA			Total Days spent :	35
Case No.:	93499/16	Case Id:	2604M04702	Referring Judge :	Sh. Bharat Aggarwal, DJS		
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT			Hearing Time :	2:00:00 PM		
NAWAL SINGH		Vs.	SHANTI DEVI			Total Days spent :	34
Case No.:	93729/16	Case Id:	2604M04703	Referring Judge :	Sh. Bharat Aggarwal, DJS		

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Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT	Hearing Time : 2:00:00 PM
KISHAN CHAND	Vs. SHATI DEVI
	Total Days spent : 34
Case No.: 18008/18 Case Id: 2604M04140 Referring Judge : Sh. Arjun Kirar, DJS	Hearing Time : 2:00:00 PM
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	
ANU PRODUCTS LTD	Vs. PRADEEP KUMAR MISHRA
	Total Days spent : 48
Case No.: 208/19 Case Id: 2605M05744 Referring Judge : Sh. Vikas Madaan, DJS	Hearing Time : 2:00:00 PM
Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS	
STATE	Vs. KASHMIR SINGH
	Total Days spent : 13
Case No.: 978/23 Case Id: 2604M05027 Referring Judge : Ms. Mayuri Singh, DHJS	Hearing Time : 2:00:00 PM
Case Type : PARTITION : SUIT FOR PARTITION	
POOJA BALA @ POOJA RANI AND ANR	Vs. JYOTI BALA @ JYOTI NAYAK
	Total Days spent : 27
Case No.: 1676/24 Case Id: 2603M03536 Referring Judge : Ms. Pooja Yadav, DJS	Hearing Time : 2:30:00 PM
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE	
ARTI	Vs. KAUSHAL
	Total Days spent : 62
Case No.: 952/25 Case Id: 2604M05360 Referring Judge : Ms. Alka Singh, DJS	Hearing Time : 3:30:00 PM
Case Type : RENT ACT : LAND LORD & TENANT DISPUTES UNDER DRC	
BIMLA DEVI BAID TRUST FUND	Vs. MANMOHAN SINGH
	Total Days spent : 20
Total : 10	

Mediator : Sh. Durga Pd., Advocate

Case No.: 52/26 Case Id: 2604M04633 Referring Judge : Sh. Naveen Kr. Kashyap, DHJS	Hearing Time : 12:00:00 PM
Case Type : MATRIMONIAL : MATRIMONIAL OTHERS	
ARTI	Vs. MUKESH GUPTA
	Total Days spent : 36
Case No.: 5787/24 Case Id: 2605M05806 Referring Judge : Ms. Surabhi Sethi, DJS	Hearing Time : 12:30:00 PM
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	
M/S SUPERB ENTERPRISES	Vs. VIKAS BHASIN
	Total Days spent : 8
Total : 2	

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Date : 20/05/2026

Mediator : Sh. J.L. Singla, Advocate

Case No.: 1444/22	Case Id: 2604M05254	Referring Judge : Ms. Anshul Singhal, DJS	Hearing Time : 12:00:00 PM
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			
M/S BHARAT CERTIS AGRISCIENCE LTD	Vs.	SATYAWAN	
		Total Days spent :	22
Case No.: 11134/25	Case Id: 2605M06048	Referring Judge : Ms. Urvi Gupta, DJS	Hearing Time : 12:00:00 PM
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			
JAGAT SINGH	Vs.	PARAM BHARGAVA AND ORS	
		Total Days spent :	6
Case No.: 1602/25	Case Id: 2604M05335	Referring Judge : Ms. Hala Quamar, DJS	Hearing Time : 12:00:00 PM
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /			
SAEED AHMED	Vs.	BSES YAMUNA POWER LTD	
		Total Days spent :	22
Case No.: 30/26	Case Id: 2602M02383	Referring Judge : Sh. Rakesh Kumar-IV, DHJS	Hearing Time : 12:00:00 PM
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)			
IDBI BANK LTD	Vs.	M/S 99 FOOR COMPANY	
		Total Days spent :	83
Case No.: 3124/18	Case Id: 2604M04943	Referring Judge : Ms. Surabhi Sethi, DJS	Hearing Time : 12:00:00 PM
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			
M/S INDIAN PLASTIC FOOTWEAR & CLOTHING PVT LTD	Vs.	MUKHTAR KHAN	
		Total Days spent :	29
Case No.: 860/25	Case Id: 2604M05361	Referring Judge : Ms. Surabhi Sethi, DJS	Hearing Time : 1:00:00 PM
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			
MANAS ARORA	Vs.	RAJ KUMAR CHHABRA	
		Total Days spent :	20
Case No.: 938/25	Case Id: 2604M04665	Referring Judge : Sh. Pankaj Arora, DHJS	Hearing Time : 2:00:00 PM
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT			
DEEPAK SEHGAL	Vs.	SEEMA	
		Total Days spent :	35
Case No.: 7341/23	Case Id: 2603M03529	Referring Judge : Ms. Urvi Gupta, DJS	Hearing Time : 2:00:00 PM
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			
M/S DURGA INTERNAITIONAL	Vs.	CHARU HARJAI	
		Total Days spent :	62
Case No.: 7342/23	Case Id: 2603M03525	Referring Judge : Ms. Urvi Gupta, DJS	Hearing Time : 2:00:00 PM
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			

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M/S DURGA INTERNATIONAL

Vs. CHARU HARJAI AND ANR

Total Days spent : 62

Case No.: 7340/23

Case Id: 2603M03526

Referring Judge :

Ms. Urvi Gupta, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT

Hearing Time : 2:00:00 PM

M/S DURGA INTERNATIONAL

Vs. CHARU HARJAI

Total Days spent : 62

Case No.: 88/26

Case Id: 2605M05965

Referring Judge :

Sh. Gopal Singh Chauhan, DHJS

Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY

Hearing Time : 2:00:00 PM

SUBHASH CHANDRA CHOPRA

Vs. VIRENDER VASHISHT

Total Days spent : 6

Total : 11

Mediator : Sh. Naveen Grover, Advocate

Case No.: 2722/25

Case Id: 2605M05967

Referring Judge :

Ms. Poonam Singh, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT

Hearing Time : 12:30:00 AM

JAGJIT SINGH DHIR

Vs. PRIYA SETHI

Total Days spent : 6

Case No.: 856/25

Case Id: 2605M05680

Referring Judge :

Ms. Disha Langan, DJS

Case Type : MATRIMONIAL : DOMESTIC VIOLENCE

Hearing Time : 12:00:00 PM

MAMTA

Vs. VISHAL

Total Days spent : 13

Case No.: 455/21

Case Id: 2604M05341

Referring Judge :

Sh. Sachin Sood, DHJS

Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT

Hearing Time : 12:00:00 PM

RENUKA DEVI

Vs. RAJBIR SINGH RANA AND ORS

Total Days spent : 20

Case No.: 172/24

Case Id: 2602M02396

Referring Judge :

Ms. Pooja Aggarwal, DHJS

Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT

Hearing Time : 12:30:00 PM

NATIONAL INSURANCE CO LTD

Vs. JAGDISH KUMAR

Total Days spent : 83

Case No.: 3292/21

Case Id: 2602M02525

Referring Judge :

Sh. Kartik Taparia, DJS

Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS

Hearing Time : 2:00:00 PM

MOHD TARIQ

Vs. MOHD ARIF

Total Days spent : 83

Case No.: 796/25

Case Id: 2602M01856

Referring Judge :

Sh. Ashutosh Kumar, DHJS

Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)

Hearing Time : 2:00:00 PM

Cause List for Mediation Centre

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UNION BANK OF INDIA

Vs. SHALINI SHARMA

Total Days spent : 91

Case No.: 34/23 Case Id: 2604M04141 Referring Judge : Sh. Bharat Aggarwal, DJS
Case Type : RENT ACT : LAND LORD & TENANT DISPUTES UNDER DRC Hearing Time : 2:00:00 PM
NEERAJ SAHU Vs. MANMOHAN KAUR

Total Days spent : 48

Case No.: 1000/26 Case Id: 2605M05739 Referring Judge : Sh. Tanmay Batham, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:30:00 PM
PRERNA THREADS PVT LTD Vs. MUZAFFAR IMAM

Total Days spent : 13

Case No.: 655/22 Case Id: 2603M03817 Referring Judge : Ms. Alka Singh, DJS
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT Hearing Time : 3:00:00 PM
ANUPAMA NAGPAL Vs. DARSHAN SINGH CHAWLA

Total Days spent : 57

Case No.: 18/22 Case Id: 2605M05740 Referring Judge : Sh. Shiv Kumar, DHJS
Case Type : PROBATE : PROBATE CASE Hearing Time : 3:00:00 PM
ANUPAMA NAGPAL Vs. STATE

Total Days spent : 13

Total : 10

Mediator : Sh. O.P. Gupta, Retd Judicial Officer

Case No.: 453/21 Case Id: 2605M05936 Referring Judge : Ms. Shivangi Mangla, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 11:00:00 AM
USHA DHINGRA Vs. MANU WADHWA

Total Days spent : 6

Case No.: 798/25 Case Id: 2604M05451 Referring Judge : Ms. Pooja Aggarwal, DHJS
Case Type : MACT : MOTOR ACCIDENT CLAIM ACT CASES Hearing Time : 12:00:00 PM
FIROZ AHMED KHAN Vs. SURENDER SINGH AND ORS

Total Days spent : 20

Case No.: 796/25 Case Id: 2604M05452 Referring Judge : Ms. Pooja Aggarwal, DHJS
Case Type : MACT : MOTOR ACCIDENT CLAIM ACT CASES Hearing Time : 12:00:00 PM
FIROZ AHMED KHAN Vs. SURENDER SINGH AND ORS

Total Days spent : 20

Case No.: 1420/18 Case Id: 2605M05674 Referring Judge : Ms. Sheetal Rani, DJS
Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS Hearing Time : 12:30:00 PM

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KULJEET SINGH

Vs. KANTA DEVI

Total Days spent : 13

Case No.: 4024/19 Case Id: 2603M03121 Referring Judge : Sh. Pranjal Gangwar, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM

PUNJAB DISTRIBUTORS PVT LTD Vs. SWARAN ENGINEERING TECHNOLOGIES

Total Days spent : 69

Case No.: 1673/21 Case Id: 2604M04674 Referring Judge : Ms. Shivangi Mangla, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM

SHRI DURGA SACFFOLDING Vs. M/S MYGK CONSERV

Total Days spent : 34

Case No.: 1041/21 Case Id: 2604M04672 Referring Judge : Ms. Shivangi Mangla, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM

SHRI DURGA SCAFFOLDING NOIDA PVT LTD Vs. M/ SMYGK CONSERV

Total Days spent : 34

Case No.: 4278/25 Case Id: 2604M04154 Referring Judge : Sh. Tanmay Batham, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM

RNFI SERVICES LTD Vs. MD MAHASIN ALI

Total Days spent : 48

Total : 8

Mediator : Sh. Purender Lakra, Advocate

Case No.: 152/25 Case Id: 2605M05979 Referring Judge : Sh. Sunil Choudhary, DHJS
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT Hearing Time : 11:30:00 AM

RAVI KUMAR DASOAR Vs. DINESH KUMAR AND ORS

Total Days spent : 6

Case No.: 201/23 Case Id: 2603M03618 Referring Judge : Sh. Vijay Kumar Dahiya, DHJS
Case Type : MATRIMONIAL : PETITION FOR RESTITUTION OF CONJUGAL Hearing Time : 12:15:00 PM

SACHIN SHARMA Vs. REENA SHARMA

Total Days spent : 62

Case No.: 1481/25 Case Id: 2604M05345 Referring Judge : Sh. Lalit Kumar, DJS
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY Hearing Time : 2:00:00 PM

BHARAT VERMA Vs. RAJESH SHARMA

Total Days spent : 20

Case No.: 34/26 Case Id: 2604M04139 Referring Judge : Ms. Shivali Sharma, DHJS
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT Hearing Time : 2:15:00 PM

Cause List for Mediation Centre

Date : 20/05/2026

TATA CAPITAL LTD

Vs. MANJU GANDHI

Total Days spent : 48

Case No.: 1423/17

Case Id: 2605M05654

Referring Judge :

Sh. Vinod Kumar Meena, DHJS

Case Type : INJUNCTION/POSSESION/DAMAGES : SUIT FOR POSSESSION AND

Hearing Time : 2:30:00 PM

TARA CHAND

Vs. DURGA DUTT

Total Days spent : 13

Case No.: 2313/18

Case Id: 2604M04514

Referring Judge :

Ms. Poonam Singh, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT

Hearing Time : 2:45:00 PM

AYE FINANCE PVT LTD

Vs. DHARMENDER RATHORE

Total Days spent : 41

Case No.: 8686/25

Case Id: 2602M02421

Referring Judge :

DLSA West, DLSA (West)

Case Type : COMMERCIAL : COMMERCIAL

Hearing Time : 3:00:00 PM

M/S TANIA POLY FILMS PVT LTD

Vs. M/S NANAK ENTRPRISES

Total Days spent : 83

Case No.: 1311/18

Case Id: 2604M04137

Referring Judge :

Sh. Abhishek Srivastava, DHJS

Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY

Hearing Time : 3:00:00 PM

PAYAL CABLES PVT LTD

Vs. AXIS BANK LTD

Total Days spent : 48

Total : 8

Mediator : Sh. Raghubir Singh, DHJS

Case No.: 37/25

Case Id: 2605M05661

Referring Judge :

Ms. Tyagita Singh, DHJS

Case Type : MATRIMONIAL : PETITION FOR RESTITUTION OF CONJUGAL

Hearing Time : 2:00:00 PM

SAIF SULTAN

Vs. AASMA SAIF

Total Days spent : 13

Total : 1

Mediator : Sh. Randeep Pundir, Advocate

Case No.: 9359/24

Case Id: 2605M05679

Referring Judge :

Sh. Danveer, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT

Hearing Time : 12:00:00 PM

M/S SATIN FINSERV LTD

Vs. KALIYA

Total Days spent : 13

Case No.: 691/23

Case Id: 2605M05749

Referring Judge :

Ms. Kahkashan Jabin, DJS

Case Type : MATRIMONIAL : DOMESTIC VIOLENCE

Hearing Time : 12:30:00 PM

SAVITRI DEVI

Vs. RAJESH KUMAR AND ORS

Page No. : 26

Cause List for Mediation Centre

Date : 20/05/2026

Total Days spent : 13

Case No.: 67/26 Case Id: 2605M05750 Referring Judge : Sh. Rajesh Kumar Goel, DHJS
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time : 3:00:00 PM
MANOJ GOYAL Vs. M/S GANNON DUNKERLYE AND CO LTD
Total Days spent : 13

Case No.: 1211/19 Case Id: 2605M05652 Referring Judge : Sh. Rakesh Kumar Sharma, DHJS
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR POSSESSION AND Hearing Time : 11:00:00 PM
RAJEEV ARORA Vs. AZAZ AHMAD @ AJAJ AHMAD
Total Days spent : 13

Case No.: 130/26 Case Id: 2605M05721 Referring Judge : Ms. Shruti Sharma-II, DJS
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE Hearing Time : 11:30:00 PM
PRIYANKA Vs. VISHAL ANAND
Total Days spent : 13

Total : 5

Mediator : Sh. Tarun K Rattan, Advocate

Case No.: 12619/24 Case Id: 2604M04157 Referring Judge : Sh. Navdeep Gupta, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 11:00:00 AM
SHRIRAM FINANCE LTD Vs. ZOHRAY ALAM
Total Days spent : 48

Case No.: 343/24 Case Id: 2602M01587 Referring Judge : Ms. Preeti Aggarwal Gupta, DHJS
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time : 11:30:00 AM
SIRCA PAINTS INDIA LTD Vs. MONISH SHAIKH
Total Days spent : 97

Case No.: 1791/17 Case Id: 2603M03852 Referring Judge : Sh. Arvind Tomar, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 11:30:00 AM
RUNGTA IRRIGATION LTD Vs. KARNI MA IRRIGATION
Total Days spent : 55

Case No.: 108/26 Case Id: 2604M05344 Referring Judge : Sh. Mukesh Kumar Gupta, DHJS
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time : 12:00:00 PM
HARLAL GUPTA Vs. MUKESH YADAV
Total Days spent : 20

Case No.: 1893/25 Case Id: 2603M03945 Referring Judge : Ms. Preeti Aggarwal Gupta, DHJS
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time : 12:00:00 PM
SHRIRAM FINANCE LTD Vs. AMIRUDDIN SAIFE

Cause List for Mediation Centre

Date : 20/05/2026

				Total Days spent :	55
Case No.:	1236/25	Case Id:	2605M05649	Referring Judge :	Sh. Sachin Sood, DHJS
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT			Hearing Time :	12:00:00 PM
MOHD MUZAMMIL ANSARI AND ANR		Vs.	RAVINDER SHARMA		
				Total Days spent :	13
Case No.:	386/23	Case Id:	2603M03540	Referring Judge :	Sh. Naveen Gupta, DHJS
Case Type :	INJUNCTION/POSSESION/DAMAGES : SUIT FOR MANDATORY /			Hearing Time :	12:30:00 PM
MANJEET KAUR		Vs.	RANJEET SINGH		
				Total Days spent :	62
Case No.:	925/24	Case Id:	2605M05940	Referring Judge :	Ms. Pooja Aggarwal, DHJS
Case Type :	MACT : MOTOR ACCIDENT CLAIM ACT CASES			Hearing Time :	2:00:00 PM
SUKHBIR		Vs.	RAGHU NANDAN PANDEY		
				Total Days spent :	6
Case No.:	189/26	Case Id:	2605M06046	Referring Judge :	Sh. Naresh Kumar Laka, DHJS
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY			Hearing Time :	2:00:00 PM
ANIL RATTAN		Vs.	BABLOO GUPTA		
				Total Days spent :	6
Case No.:	924/24	Case Id:	2605M05941	Referring Judge :	Ms. Pooja Aggarwal, DHJS
Case Type :	MACT : MOTOR ACCIDENT CLAIM ACT CASES			Hearing Time :	2:30:00 PM
HARPREET SINGH		Vs.	RAGHU NANDAN PANDEY		
				Total Days spent :	6
Case No.:	79783/16	Case Id:	2602M01575	Referring Judge :	Sh. Bharat Aggarwal, DJS
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT			Hearing Time :	2:30:00 PM
ARYA ANATHALAYA		Vs.	S K BERI BROS ANR		
				Total Days spent :	97
Case No.:	74/26	Case Id:	2604M05106	Referring Judge :	Sh. Devendra Kumar Sharma, DHJS
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)			Hearing Time :	3:00:00 PM
M/S VASTRAM INDIA PVT LTD		Vs.	M/S A ACTIVE ENTERPRISES		
				Total Days spent :	27
Case No.:	1069/21	Case Id:	2603M03512	Referring Judge :	Ms. Shagun Sharma, DHJS
Case Type :	PARTITION : SUIT FOR PARTITION			Hearing Time :	3:00:00 PM
NEHA		Vs.	JATIN		
				Total Days spent :	62
Case No.:	537789/16	Case Id:	2605M05648	Referring Judge :	Ms. Urvi Gupta, DJS
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	11:30:00 PM

Cause List for Mediation Centre

Date : 20/05/2026

M/S SHAH HARDWARE MART AND ANR

Vs. SHREEJEE ALU GLAZE

Total Days spent : 13

Case No.: 16900/16

Case Id: 2604M05105

Referring Judge :

Ms. Poonam Singh, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT

Hearing Time : 11:30:00 PM

DAVINDER SINGH

Vs. SALONI JOHAR

Total Days spent : 27

Total : 15

Mediator : Sh. Vinod Kumar Meena, DHJS

Case No.: 1988/23

Case Id: 2604M04427

Referring Judge :

Ms. Renu Chaudhary, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT

Hearing Time : 2:00:00 PM

ALUTIX INSULATIONS

Vs. ATMA RAM KISHAN CHAND

Total Days spent : 41

Case No.: 2636/21

Case Id: 2604M04412

Referring Judge :

Ms. Shivangi Mangla, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT

Hearing Time : 2:00:00 PM

M/S ALUTIX INSULATIONS

Vs. B J KUPPUSWAMY

Total Days spent : 41

Case No.: 2633/21

Case Id: 2604M04413

Referring Judge :

Ms. Shivangi Mangla, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT

Hearing Time : 2:00:00 PM

VIKAS MITTAL

Vs. LLOYD INSULATIONS INDIA LTD

Total Days spent : 41

Case No.: 3684/21

Case Id: 2605M05980

Referring Judge :

Ms. Aradhana, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT

Hearing Time : 2:00:00 PM

NARESH MANOJ MITTAL

Vs. M/S PARSAVNATH LANDMARK DEVELOPERS AND ORS

Total Days spent : 6

Case No.: 3672/21

Case Id: 2605M05981

Referring Judge :

Ms. Aradhana, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT

Hearing Time : 2:00:00 PM

MANOJ MITTAL

Vs. PARSAVNATH LANDMARK DEVELOPERS PVT LTD

Total Days spent : 6

Case No.: 3683/21

Case Id: 2605M05982

Referring Judge :

Ms. Aradhana, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT

Hearing Time : 2:00:00 PM

NARESH MOHAN MITTAL

Vs. PARSAVNATH LANDMARK DEVELOPERS PVT LTD

Total Days spent : 6

Case No.: 3689/21

Case Id: 2605M05983

Referring Judge :

Ms. Aradhana, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT

Hearing Time : 2:00:00 PM

Cause List for Mediation Centre

Date : 20/05/2026

NARESH MOHAN MITTAL

Vs. M/S PARSAVNATH LANDMAKR DEVELOPERS

Total Days spent : 6

Case No.: 3690/21

Case Id: 2605M05984

Referring Judge :

Ms. Aradhana, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT

Hearing Time : 2:00:00 PM

MANOJ MITTAL

Vs.

M/S PARSVANATH LANDMARK DEVELOPERS PVT LTD

Total Days spent : 6

Case No.: 3671/21

Case Id: 2605M05972

Referring Judge :

Ms. Aradhana, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT

Hearing Time : 2:00:00 PM

MANOJ MITTAL

Vs.

PARSVNATH LANDMARK DEVELOPERS PVT LTD

Total Days spent : 6

Total : 9

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